

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7524/2016

(Arising out of impugned final judgment and order dated 02-03-2016 in CMWP No. 198/2016 passed by the High Court Of Judicature At Allahabad)

THE PRINCIPAL OFFICER
LG ELECTRONICS INDIA PVT. LTD

Petitioner(s)

VERSUS

THE ASSISTANT/
DEPUTY COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

Date : 06-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. Kishore Kunal, AOR

For Respondent(s) Mr. P.S.Narasimha, ASG
Ms. Rukhmini Bobde, Adv.
Mr. Arijit Prasad, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER